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CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/699/2019

Date of order: 27.06.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Prasanta Chaudhuri, son of late  
Bhupendranath Chaudhuri, aged about 65  
years, retired Chief Law Assistant/Head  
Quarter, Eastern Railway and residing at  
35/19 Sursuna Main Road, Kolkata-  
700061.

.....Applicant.

-versus-

1. Union of India, service through the  
General Manager, Eastern Railway, 17,  
N.S. Road, Fairlie Place, Kolkata- 700001.
2. Secretary, Railway Board, Ministry of  
Railways, Rail Bhawan, New Delhi-  
110002.
3. General Manager, Eastern Railway, 17,  
N.S. Road, Fairlie Place, Kolkata –  
700001.
4. Chief Personnel Officer, Eastern Railway,  
17, N.S. Road, Fairlie Place, Kolkata-  
700001.
5. Dy. Chief Commercial Manager (FM&CL),  
Eastern Railway, 3, Koilaghat Street,  
Kolkata- 700001.

.....Respondents.

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. N. D. Bandyopadhyay, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for applicant at length.

2. At hearing, ld. Counsel for the applicant prays for liberty of this Tribunal to withdraw the present O.A to prefer an appeal in regard to the departmental proceedings before the appropriate Appellate Authority to seek redressal of his grievance.

3. Accordingly, the O.A is disposed of as 'withdrawn' with liberty to the applicant to prefer an appeal before the Appellate Authority within a period of 2 weeks from the date of receipt of a copy of this order. In the event such appeal is preferred by the applicant, the competent authority shall consider the same in accordance with law and pass appropriate orders within a period of 2 months and communicate the decision thereof to the applicant thereafter.

4. It is made clear that we have not gone into the merit of the matter and all the points to be raised in the representation are kept open for the authorities to consider.

5. Accordingly, the OA is disposed of as withdrawn with the aforesaid directions.

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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